

(18)
5.6.91

-3-

O.A.No.427/90

Mrs. PV Dhanalakshmy-for applicant.
Mr. Nedumpara rep. Krishnakumar. (Order VC)

The learned counsel for the applicant appeared before us and indicated that since the applicant has already been transferred to the Main Land she does not wish to press the application any more. Accordingly the application is closed as not pressed.



(A.V. Haridasan)
Judicial Member



(S.P. Mukerji)
Vice Chairman

5.6.91

*No. 18/91
Recd Chkd
A.V.H.
5.6.91
M.M.*